

REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND LOK SABHA

Seventy Seventh Report



LOK SABHA SECRETARIAT
NEW DELHI

1961

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Seventy-seventh Report

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Seventy-seventh Report.

2. The Committee met on the 1st March, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 4th March, 1961.

3. The Members whose resolutions had been included in the List of Business for the 4th March, 1961 had been invited to present their views on the resolutions before the Committee. Shrimati Parvathi M. Krishnan and Shri Raghunath Singh attended the sitting.

4. The Committee recommend the allocation of time as follows:-

(1) Resolution regarding Trade Union Activities of Government employees.	1½ hours
(2) Resolution regarding Abolition of racial discrimination and segregation.	1½ hours
(3) Resolution regarding Regional disparity in industrial development.	2 hours
(4) Resolution regarding Manufacture of Diesel and Electric Locomotives.	1 hour
(5) Resolution regarding Style of addressing Judges.	1 hour

NEW DELHI;

HUKAM SINGH

The 1st March, 1961
Phalguna 10, 1882 (Saka)